

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.630/2017
in
OA No.1448/2014
MA No. 784/2018
MA No.3381/2017**

New Delhi this the 27th day of March, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Vipul Tomar
C/o Yogiendra Singh
R/o VPO Bamnauli
Tehsil Baraut
District Baghpat
Uttar Pradesh – 250 619. Petitioner

(By Advocate:None)

VERSUS

1. Ajay Mittal, Secretary
DOP&T
Union of India North Block
New Delhi.
2. Ashim Khurana
Chairman SSC, Headquarters
Block No.12
CGO Complex
Lodhi Road
New Delhi – 03. Respondents

(By Advocate:Shri H.K.Bajpayee for Shri Gyanendra Singh)

O R D E R (Oral)

Hon'ble Mr. Raj Vir Sharma, Member (J):

None for the petitioner.

2. Heard learned counsel for the respondents.
3. We have perused the compliance affidavit filed by the respondents in which para 3 it is specifically mentioned that dossier of the applicants has been forwarded, which is available on record at Annexure R-2.

4. In view of the above, we are satisfied that order has been substantially complied with. Therefore, this CP is closed. Notices are discharged. However, a liberty is given to the petitioner to seek redressal, if any grievance survives.

Pending MA's, if any are also disposed of.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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